

1994-95

Name of the bank	Number of branches closed	Losses suffered by the bank (Rs. in crores)
1 Union Bank of India	1	Balance Sheet
2. Canara Bank,	3	not
3 UCO Bank	15	received

(b) RBI has reported that the employees rendered surplus on account of closure will be gainfully redeployed in the nearby branches/offices

Bank Loans to Framers in Andhra Pradesh

7498 SHRI A. INDRAKARAN REDDY . Will the Minister of FINANCE be pleased to state :

(a) the details of the loans advanced by the nationalised banks to the farmers in Andhra Pradesh during each of the last three years;

(b) whether the Government are aware that the farmers in the State are facing difficulties in getting loans from the banks in time; and

(c) if so, the remedial action the Government propose to take to ensure that farmers in Andhra Pradesh get loans without any hurdles from the banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The details of loans advanced by commercial banks (including nationalised banks) for priority sector are furnished below :

(Rs. in crores)

	1992-93	1993-94	1994-95 (Estimated)
(I) AGRICULTURE			
Short-term loans (including crop laons)	500.27	740.32	861.89
Medium Term/Long-term laons	178.36	311.17	316.34
	678.63	1051.49	1178.23
(II) NON-AGRICULTURE			
Short-term loans		-	-
Medium term/long term loans	396.33	459.90	473.09
Total Priority sector loans	1074.96	1511.39	1651.32

National bank for Agriculture and Rural Development (NABARD)/Reserve Bank of India (RBI) have reported that they have not received any complaint from the farmers of Andhra Pradesh regarding not getting laons in time. Government RBI/NABARD have been

regularly reviewing the performance of nationalised banks in their respective States and take required steps to remove any bottlenecks coming in th way of farmers getting laons in time.

Border Trade With China and Myanmar

7499 SHRI D VENKATESWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government are aware that China has also jointed the race with India in border trade with Myanmar; and

(b) if so, the extent of impact on Indo-Myanmar trade?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P CHIDAMBARAM) : (a) The Government are aware that China has made necessary arrangements for carrying on Border Trade with Myanmar.

(b) As the Indo-Myanmr Boarder Trade has recently commenced, it is too early to study the impact.

Trade With Isreal

7500. SHRI D VENKATESWARA RAO
SHR BOLLA BULLI RAMAIAH :

Will the Minister of COMMERCE be pleased to state

(a) whether India and Israel have set up a Joint Fund for research to help the both countries;

(b) if so, the details thereof;

(c) whether any trade agreement has been signed between these two countries;

(d) if so, the details thereof, area-wise,

(e) whether Isreal has offerd India investment in their key sectors;

(f) if so, the details thereof;

(g) the time by which the said trade agreement is likely to be implemented; and

(h) the extent upto which India will be benefited by this trade agreement?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir

(b) Does not arise.

(c) Yes, Sir.

(d) The agreement on Trade and Economic Cooperation between India and Isreal, signed on 21st December, 1994, has the following salient features.

(i) Mutual Most-Favoured-Nation treatment

(ii) Promotion of business-level contacts through exchange of visits, participation in fairs and exhibitions, exchange of information, and opening of branches offeces;